

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No.205
IB-344/ND/2021

IN THE MATTER OF:

Sheela Sharma & Ors.

... **Applicant/Petitioner**

Versus

Ansal Properties & Infrastructure Ltd.

... **Respondent**

Under Section: 7 of IBC, 2016

Order delivered on 18.08.2021

CORAM:

**SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)**

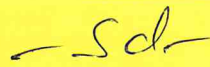
**SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT: Adv Chaitanyashil Priyadarshi and Adv Somya Jaitly on behalf of Financial Creditors.

ORDER

Ms. Neha Nagpal has appeared for the Respondent and seeks time to file the reply. Two weeks' time is granted to file the reply. Rejoinder if any, within a week from the date of the receipt of the reply.

List the matter on 17.09.2021.



**(L.N. GUPTA)
MEMBER (T)**



**(ABNI RANJAN KUMAR SINHA)
MEMBER (J)**